

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/17345/2026 BLAPL/6077/2026	MANTU @ PRADEEP PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /298 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000526/2026
2	D-BLAPL/17463/2026 BLAPL/6078/2026	KUNU GOLORI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SEMILLIGUDA /76 /2025 A.D.J.,KORAPUT(Koraput) TR/0000218/2025
3	D-BLAPL/17517/2026 BLAPL/6079/2026	AMARJIT PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000213/2026
4	D-BLAPL/17705/2026 BLAPL/6080/2026	DROUPATI CHOUDHURY VS STATE OF ODISHA	BIBHUPRASAD MISHRA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000067/2026
5	D-BLAPL/17696/2026 BLAPL/6081/2026	ASHOK KUMAR SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	GANGAPUR (ASKA) /643 /2025 J.M.F.C.,ASKA(Ganjam) GR/0002199/2025
6	D-BLAPL/17169/2026 BLAPL/6082/2026	DIBYASINGH PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000070/2026
7	D-BLAPL/14320/2026 BLAPL/6083/2026	PINKU @ PURUSOTTAM SITHA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /195 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000400/2026
8	D-BLAPL/17710/2026 BLAPL/6084/2026	BISWANATH NAYAK VS STATE OF ODISHA	A.RAJA VS	NIMAKHANDI /77 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000510/2026
9	D-BLAPL/14728/2026 BLAPL/6085/2026	ASUTOSH MISTRY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023
10	D-BLAPL/14934/2026 BLAPL/6086/2026	BHIMSEN MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /173 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000092/2021
11	D-BLAPL/16795/2026 BLAPL/6087/2026	DALESWAR SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DHARMABANDHA PS /99 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000046/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/16681/2026 BLAPL/6088/2026	SANJEEV KUMAR SAHOO @ SANJIB KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	CHHENDIPADA /85 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000234/2026
13	D-BLAPL/16987/2026 BLAPL/6089/2026	SUMANTA JENA @ SUMANATA JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /139 /2015 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000100/2015
14	D-BLAPL/17409/2026 BLAPL/6090/2026	GYANA RANJAN SAHOO VS STATE OF ODISHA	CHITTA RANJAN KANUNGO VS	KHURDA SADAR /76 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000223/2026
15	D-BLAPL/17045/2026 BLAPL/6091/2026	ACHUTA ALTIA @ GOLA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /195 /2025 JMFC, JAGANNATH PRASAD(Ganjam) ST/0000150/2025
16	D-BLAPL/17519/2026 BLAPL/6092/2026	PURUSOTTAM NAIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /280 /2025 J.M.F.C,HEMGIR(Sundargarh) GR/0000275/2025
17	D-BLAPL/17532/2026 BLAPL/6093/2026	BIDESHI JANI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /29 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000080/2026
18	D-BLAPL/15936/2026 BLAPL/6094/2026	ANANDA BHOI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000002/2026
19	D-BLAPL/16372/2026 BLAPL/6095/2026	PABITRA BHOI @ MUNA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHANDANPUR /246 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000002/2026
20	D-BLAPL/17539/2026 BLAPL/6096/2026	SANA @ SANATAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GUNUPUR /30 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000025/2025
21	D-BLAPL/16434/2026 BLAPL/6097/2026	NIRAJ KUMAR VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	LACHHIPUR /10 /2026 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000001/2026
22	D-BLAPL/17562/2026 BLAPL/6098/2026	DIPANKAR PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	GHATAGAON /199 /2026 JMFC, GHATAGAON(Kendujhar) GR/0000195/2026
23	D-BLAPL/17571/2026	PRADIPTA KUMAR PRADHAN @ BULU	BISHNU PRASAD PRADHAN	SPECIAL CRIME UNIT /14 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6099/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0002644/2025
24	D-BLAPL/17578/2026 BLAPL/6100/2026	TUNU MUNDARI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	TIRING /31 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000293/2026
25	D-BLAPL/17585/2026 BLAPL/6101/2026	BUDU HARIJAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /58 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000074/2022
26	D-BLAPL/17324/2026 BLAPL/6102/2026	SUSHREE NIBEDITA TARAI @ NIBEDITA TAREI VS STATE OF ODISHA(VIG.)	SANJAY KUMAR DAS VS	JEYPORE VIGILANCE /4 /2026 SPL.JUDGE(VIG.),JEYPORE(Koraput) Spl/0000003/2026
27	D-BLAPL/17587/2026 BLAPL/6103/2026	BIKASH MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /299 /2021 A.D.J.,MALKANGIRI(Malkangiri) CT/0000039/2022
28	D-BLAPL/17429/2026 BLAPL/6104/2026	AKASH SINGH @ AKASH KUMAR SINGH @ AKASH SING VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /80 /2026 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000066/2026
29	D-BLAPL/9727/2026 BLAPL/6105/2026	SK SHARUK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /158 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000007/2025
30	D-BLAPL/17435/2026 BLAPL/6106/2026	SAROJ CHALAN VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /123 /2026 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000380/2026
31	D-BLAPL/16886/2026 BLAPL/6107/2026	BHAJARAM NAHAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (BHANJANAGAR) /109 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000363/2026
32	D-BLAPL/17548/2026 BLAPL/6108/2026	PRAFULLA KUMAR ROUT VS STATE OF ODISHA(VIG.)	JITENDRA KUMAR MISHRA (2) VS	CUTTACK VIGILANCE /3 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000004/2026
33	D-BLAPL/17552/2026 BLAPL/6109/2026	DIPANKAR PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	GHATAGAON /200 /2026 JMFC, GHATAGAON(Kendujhar) GR/0000196/2026
34	D-BLAPL/17554/2026 BLAPL/6110/2026	TRILOCHAN BHOI @ TILUA VS	KARUNAKAR GAYA VS	CHARICHHAKA /102 /2026 J.M.F.C.,NIMAPARA(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

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35	D-BLAPL/18075/2026 BLAPL/6111/2026	STATE OF ODISHA ISWAR KUMAR SAHU @ ISWAR SAHU VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	GR/0000405/2026 KABISURYANAGAR /342 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000336/2026
36	D-BLAPL/17558/2026 BLAPL/6112/2026	AMIT BARADA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /94 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000312/2026
37	D-BLAPL/13503/2026 BLAPL/6113/2026	IRFAN ANSARI VS STATE OF ODISHA	DIBYA RANJAN SINHA VS	SAHID NAGAR P.S. /133 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000297/2026
38	D-CONTC/17286/2026 CONTC/3363/2026	HARMOHAN MOHANTY VS ARABIND AGRAWAL, IAS	ADV. VS	// () //
39	D-CONTC/26821/2026 CONTC/3364/2026	DILLIP KUMAR MALLIK VS PRANAB KUMAR PATRA, OSJS	ADV VS	// () //
40	D-CONTC/26730/2026 CONTC/3365/2026	TAPAN KUMAR SAHU VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// () //
41	D-CONTC/25140/2026 CONTC/3366/2026	PRASANT KUMAR BARAL VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
42	D-CONTC/25103/2026 CONTC/3367/2026	TAPASWINI SAHU VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
43	D-CONTC/25215/2026 CONTC/3368/2026	PABITRA MOHAN NAYAK VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY, ODISHA, BHUBANESWAR	MOHIT KUMAR PATI VS	// () //
44	D-CONTC/25216/2026 CONTC/3369/2026	TUNU CHARAN SAHOO VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY, ODISHA, BHUBANESWAR	MOHIT KUMAR PATI VS	// () //
45	D-CONTC/25219/2026 CONTC/3370/2026	GANESH KUMAR DAS VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY, ODISHA,BHUBANESWAR	MOHIT KUMAR PATI VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

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46	D-CONTC/25704/2026 CONTC/3371/2026	NARAYAN PARIJA VS RISHI SINGH, CHAIRMAN, ODISHA GRAMEEN BANK, KHANDAGIRI, BHUBANESWAR	ADV VS	// ()
47	D-CRLMC/17891/2026 CRLMC/1946/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	K.NUAGAON /108 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000155/2025
48	D-CRLMC/17892/2026 CRLMC/1947/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	DIGAPAHANDI /239 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000297/2025
49	D-CRLMC/18006/2026 CRLMC/1948/2026	KIRANBALA JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004449/2023
50	D-CRLMC/18021/2026 CRLMC/1949/2026	KIRANBALA JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004448/2023
51	D-CRLMC/18022/2026 CRLMC/1950/2026	KIRANBALA JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004447/2023
52	D-CRLMC/15330/2026 CRLMC/1951/2026	SUSEN KUMAR MAHARANA VS SASMITA MAHARANA	KAJAL SAHOO VS	//0 J.M.F.C.,SALIPUR(Cuttack) DV M.C./0000011/2026
53	D-CRLMC/17893/2026 CRLMC/1952/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	DIGAPAHANDI /68 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000079/2025
54	D-CRLMC/18002/2026 CRLMC/1953/2026	RAHUL SK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	//0 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000065/2024
55	D-CRLMC/18005/2026 CRLMC/1954/2026	CHANDAN KUMAR RATHA@CHANDAN RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	//0 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000095/2023
56	D-CRLMC/18008/2026 CRLMC/1955/2026	NISHAKAR DANDASENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AMBADOLA /183 /2023 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000111/2023
57	D-CRLMC/18104/2026	GOUTAM MANGARAJ	PRASANNA KUMAR MOHANTY	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1956/2026	VS STATE OF ODISHA	VS	J.M.F.C.(III),BHUBANESWAR(Khordha) CRL.EXN/000017/2026
58	D-CRLMC/18095/2026 CRLMC/1957/2026	SANTOSH KUMAR DALAI VS UNION OF INDIA	BIKRAM SENAPATI VS	/ /0 () //
59	D-CRLMC/17957/2026 CRLMC/1958/2026	DHIRENDRA KUMAR DIGAL VS ADDL. CHIEF SECRETARY TO GOVERNMENT, HOME DEPT., BHUBANESWAR	NIRVAYA KUMAR SAMANTRAY VS	HARABHANGA /107 /2023 JMFC, HARABHANGA(Baudh) CT/0000232/2023
60	D-CRLMC/17773/2026 CRLMC/1959/2026	BAIRAGI CHARAN DASH VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	BADAGODA P.S. /15 /2015 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000337/2015
61	D-CRLMC/17953/2026 CRLMC/1960/2026	CHITIBABU SIRAMA@CHITIBABU SIRIMA@SIRMA VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /96 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000075/2025
62	D-CRLMC/17685/2026 CRLMC/1961/2026	MANIA NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	TOMANDO /215 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000425/2023
63	D-CRLMC/17540/2026 CRLMC/1962/2026	SARBESWAR SAHOO VS STATE OF ODISHA	ABHAS MOHANTY VS	LAXMISAGAR P.S. /65 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000125/2025
64	D-CRLMC/17948/2026 CRLMC/1963/2026	CHITIBABU SIRAMA @ CHITIBABU SIRIMA VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /47 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000050/2025
65	D-CRLMC/15992/2026 CRLMC/1964/2026	LAXMIDHAR KHUNTIA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BANAPUR P.S. /67 /1997 ASST. SESSIONS JUDGE,BANPUR(Khord ST/0000015/2014
66	D-CRLMC/17794/2026 CRLMC/1965/2026	K.RABI VS STATE OF ODISHA	ARIJEET MISHRA VS	K.NUAGAON /230 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000355/2024
67	D-CRLMC/17369/2026 CRLMC/1966/2026	JITU@JITENDRA KUMAR SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /835 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001550/2025
68	D-CRLMC/18109/2026 CRLMC/1967/2026	PITAMBAR MAHANTA VS	AKSHAYA KUMAR SAHOO VS	LAHUNIPADA /59 /2026 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLMC/16944/2026 CRLMC/1968/2026	STATE OF ODISHA DIPU@DEEPAK BEHERA VS	BIPRAB KUMAR DAS VS	GR/0000164/2026 JALESWAR /7 /2018 SPECIAL JUDGE (POCSO), BALASORE(
70	D-CRLMP/16982/2026 CRLMP/754/2026	STATE OF ODISHA PANCHANAN SAHOO VS	AKSHAYA KUMAR NAYAK VS	Spl/0000012/2018 //0 (
71	D-CRLMP/13511/2026 CRLMP/755/2026	EXECUTIVE MAGISTRATE CUM ADDL. DCP, BHUBANESWAR BABAJI CHARAN ROUTRAY VS	SUDHANSU SEKHAR JENA VS	// //0 (
72	D-CRLMP/17322/2026 CRLMP/756/2026	NIRMAL KUMAR SAMAL RABI RANJAN NAIK VS	PURNA CHANDRA DAS VS	// //0 (
73	D-CRLMP/17951/2026 CRLMP/757/2026	STATE OF ODISHA PARWANA PARBIN VS	PRADEEP KUMAR MOHANTY VS	// PARADEEP /153 /2026 (
74	D-CRLREV/15753/2026 CRLREV/416/2026	THE DIRECTOR GENERAL OF POLICE, STATE POLICE QUARTER, CUTTACK AMAR KUMAR BEHERA VS	DIGAMBARA MISHRA VS	// JEYPORE VIGILANCE /47 /2014 SPL.JUDGE(VIG.),JEYPORE(Koraput)
75	D-CRLREV/17163/2026 CRLREV/417/2026	STATE OF ODISHA(VIG.) SUDAMA NAG VS	RAMAKANTA PRADHAN VS	GR/0000019/2014 //0 DISTRICT & SESSIONS JUDGE,SAMBAL
76	D-CRLREV/17544/2026 CRLREV/418/2026	PARITOSH PANIGRAHI BILASH CHANDRA DASH VS	PRANAYANEE DASMOHAPATRA VS	CRA/0000016/2026 RAGHUNATHPUR /34 /2015 J.M.F.C. CUM G.N.,RAGHUNATHPUR(Ja
77	D-FAO/26577/2026 FAO/716/2026	STATE OF ODISHA MAHENDRA PRADHAN VS	SATYABAN SAHOO VS	GR/0000455/2015 // RAILWAY CLAIMS TRIBUNAL, BHUBA
78	D-FAO/26543/2026 FAO/717/2026	UNION OF INDIA BIBHUTI BHUSAN JAYADEV BISWAL VS	SANGRAM JENA VS	Oa/0000003/2025 // STATE EDUCATION TRIBUNAL,BHUBA
79	D-FAO/26581/2026 FAO/718/2026	STATE OF ODISHA SHAMKO BAI TOPA VS	SATYABAN SAHOO VS	Gia/0000160/2018 // RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000087/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-FAO/26550/2026 FAO/719/2026	UPENDRA KUMAR SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000160/2018
81	D-FAO/23884/2026 FAO/720/2026	BIJAYALAXMI SUBUDHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000144/2019
82	D-MACA/26110/2026 MACA/557/2026	LAXMIPRIYA BEHERA VS SABITA PATI	DEBASISH PATNAIK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000136/2016
83	D-MACA/25998/2026 MACA/558/2026	B.SARADA REDDY VS SAKIRA BEGUM	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000231/2022
84	D-MACA/26607/2026 MACA/559/2026	URMILA SAHOO VS UMAKANATA BEHERA	DEBASISH PATNAIK VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000036/2021
85	D-MACA/26009/2026 MACA/560/2026	TRINATH SAHOO VS KRUSHNA CHANDRA BEHERA	PRADEEP KUMAR MISHRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001102/2014
86	D-MACA/25839/2026 MACA/561/2026	THE MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE CO.LTD., BHUBANESWAR VS PARBATI BEHERA	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000213/2021
87	D-MACA/16521/2026 MACA/562/2026	THE ORIENTAL INSURANCE COMPANY LTD.,BALASORE VS NAMITA DAS	ADAM ALI KHAN VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000107/2021
88	D-MATA/26818/2026 MATA/206/2026	SASHIKANTA CHAND VS ANKITA ROUT @ CHAND	GAJENDRANATH ROUT VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000712/2023
89	D-MATA/26819/2026 MATA/207/2026	MADHUCHHANDA CHARCHI VS KHIROD KUMAR KAR	NARENDRA PRASAD RATH VS	// JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000055/2021
90	D-RPFAM/23245/2026 RPFAM/160/2026	SMITA ADHIKARI VS SANJEEB KUMAR NAYAK	NIHAR KANTA PRAHARAJ VS	// JUDGE FAMILY COURT,BHUBANESWAR Cp/0000158/2015
91	D-RSA/45/2026	PRADEEP DHAREI	PRASANTA KUMAR SATAPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/304/2026	VS COLLECTOR, SAMBALPUR	VS	A.D.J.,KUCHINDA(Sambalpur) RFA/0000028/2025
92	D-WP(C)/26036/2026 WP(C)/18390/2026	MURALIDHAR MOHANTY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
93	D-WP(C)/24672/2026 WP(C)/18391/2026	SAUVAGYA JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
94	D-WP(C)/25563/2026 WP(C)/18392/2026	PURUSHOTTAM BEHERA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
95	D-WP(C)/26218/2026 WP(C)/18393/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, DEYPORE, KALAHANDI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
96	D-WP(C)/24627/2026 WP(C)/18394/2026	M/S JAI SANTOSHI MAA INFRASTRUCTURE PVT LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	SUDEEP KUMAR SARANGI VS	// 0 //
97	D-WP(C)/26765/2026 WP(C)/18395/2026	SMARANIKA NAYAK VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
98	D-WP(C)/24649/2026 WP(C)/18396/2026	RACHANA MOHANTY VS PRATIK KUMAR CHOUHAN	OM SWARUP VS	// 0 //
99	D-WP(C)/26772/2026 WP(C)/18397/2026	RAMNATH MOHAPATRA VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
100	D-WP(C)/24605/2026 WP(C)/18398/2026	AKHIL KUMAR PARIDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
101	D-WP(C)/25111/2026 WP(C)/18399/2026	KABINDRA KUMAR PANDA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
102	D-WP(C)/24611/2026 WP(C)/18400/2026	SUBRAT PATEL VS	PRASANTA KUMAR SATAPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/25434/2026 WP(C)/18401/2026	MANJIT NAIK RANJITA SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0 //
104	D-WP(C)/24661/2026 WP(C)/18402/2026	SURANJAN MOHANTY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
105	D-WP(C)/26162/2026 WP(C)/18403/2026	M/S GOURI ANDIA,BALASORE VS SUPERINTENDENT, BALASORE III RANGE,BALASORE	KAJAL SAHOO VS	// 0 //
106	D-WP(C)/26689/2026 WP(C)/18404/2026	MANOJ DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
107	D-WP(C)/24663/2026 WP(C)/18405/2026	NILADRI BIHARI PATTAYAT VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
108	D-WP(C)/26519/2026 WP(C)/18406/2026	SURESH CHANDRA BAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
109	D-WP(C)/26127/2026 WP(C)/18407/2026	RASHMI RANJAN MISHRA VS BANK OF BARODA, SAMPUR, BHUBANESWAR	NITYANANDA BEHURIA VS	// 0 //
110	D-WP(C)/26129/2026 WP(C)/18408/2026	ANANTA KUMAR NAIK VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
111	D-WP(C)/26817/2026 WP(C)/18409/2026	SANJEEV SAHOO VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
112	D-WP(C)/26751/2026 WP(C)/18410/2026	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
113	D-WP(C)/25614/2026 WP(C)/18411/2026	SUDHIR KUMAR REDDY VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/26665/2026 WP(C)/18412/2026	DR.NAMRATA PANIGRAHI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
115	D-WP(C)/25708/2026 WP(C)/18413/2026	M/S.UTKAL SUPPLIERS, BERHAMPUR SADAR,GANJAM VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
116	D-WP(C)/26219/2026 WP(C)/18414/2026	PRADEEP KUMAR MOHANTA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
117	D-WP(C)/24189/2026 WP(C)/18415/2026	M/S GURUMAHARAJ ENGICON PRIVATE LIMITED, KHORDHA VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// 0 //
118	D-WP(C)/26230/2026 WP(C)/18416/2026	MANAGING COMMITTEE OF UTKALMANI PANDIT GOPABANDHU BIDYAPITHA, JAGANNATHPUR VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
119	D-WP(C)/26406/2026 WP(C)/18417/2026	PANCHANAN MALIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
120	D-WP(C)/26662/2026 WP(C)/18418/2026	BISWARANJAN PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
121	D-WP(C)/26663/2026 WP(C)/18419/2026	ARYARANJAN SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
122	D-WP(C)/26557/2026 WP(C)/18420/2026	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
123	D-WP(C)/26670/2026 WP(C)/18421/2026	DR.KHUSHBU AGARWAL VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
124	D-WP(C)/26527/2026 WP(C)/18422/2026	DHANU MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
125	D-WP(C)/26738/2026	MANOJ KUMAR NAIK	SANGRAM JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18423/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/22638/2026 WP(C)/18424/2026	GOBINDA CHANDRA ROUL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
127	D-WP(C)/26568/2026 WP(C)/18425/2026	SAMBAL JOINT FARMING COOPERATIVE SOCIETY LTD., BARGARH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
128	D-WP(C)/26750/2026 WP(C)/18426/2026	RAJESH KUMAR BISHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
129	D-WP(C)/23967/2026 WP(C)/18427/2026	USHA PATNAIK VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
130	D-WP(C)/26576/2026 WP(C)/18428/2026	KISHORE KUMAR MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
131	D-WP(C)/26536/2026 WP(C)/18429/2026	SASHI KANTA MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
132	D-WP(C)/26706/2026 WP(C)/18430/2026	REENA ORAM VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //
133	D-WP(C)/26582/2026 WP(C)/18431/2026	JAGANNATH SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
134	D-WP(C)/26521/2026 WP(C)/18432/2026	SARAT KUMAR ROUT VS ADDL.COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK-1, HEAD QUARTERS AT-COLLECTRATE , JAJPUR	KALPATARU MISHRA VS	// 0 //
135	D-WP(C)/26709/2026 WP(C)/18433/2026	RADHASHYAM SAHOO VS STATE OF ODISHA	BADRI NARAYAN RAY VS	// 0 //
136	D-WP(C)/26727/2026 WP(C)/18434/2026	NIBEDITA TRIPATHY VS	SANGRAM JENA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/26966/2026 WP(C)/18435/2026	STATE OF ODISHA SIBA PRASAD SAHOO VS	RAJJEET ROY VS	// // 0
138	D-WP(C)/26812/2026 WP(C)/18436/2026	STATE OF ODISHA BASANTA KUMAR BEHERA VS	SAROJ KUMAR ROUTRAY VS	// // 0
139	D-WP(C)/25406/2026 WP(C)/18437/2026	STATE OF ODISHA BUNA @ BIRANJAN MUNI VS	DHARMENDRA SETHY VS	// // 0
140	D-WP(C)/26044/2026 WP(C)/18438/2026	STATE OF ODISHA MANOJ KUMAR SAMANTRAY VS	SUBRATA KUMAR MOHANTY VS	// // 0
141	D-WP(C)/26828/2026 WP(C)/18439/2026	STATE OF ODISHA GAJENDRA SAHOO VS	NIRANJAN LENKA VS	// // 0
142	D-WP(C)/26524/2026 WP(C)/18440/2026	STATE OF ODISHA SABITA BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
143	D-WP(C)/26659/2026 WP(C)/18441/2026	STATE OF ODISHA THE MANAGEMENT OF M/S HINDALCO INDUSTRIES LIMITED HIRAKUD COMPLEX, VS	SONBKLANANDA GURU VS	// // 0
144	D-WP(C)/26767/2026 WP(C)/18442/2026	STATE OF ODISHA BENUDHAR CHOUDHURY VS	SANGRAM JENA VS	// // 0
145	D-WP(C)/26627/2026 WP(C)/18443/2026	STATE OF ODISHA SUKANTI SAHOO VS	SUDHANSU PRASAD MAHAPATRA VS	// // 0
146	D-WP(C)/26526/2026 WP(C)/18444/2026	TAHASILDAR, GOP, PURI SANU KUMBHAR VS	PABITRA KUMAR NAYAK VS	// // 0
147	D-WP(C)/25656/2026 WP(C)/18445/2026	STATE OF ODISHA PRASAR KUMAR KHUNTIA @ PRASARA KHUNTIA VS	HRUDANANDA MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/26771/2026 WP(C)/18446/2026	GAYATRI BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
149	D-WP(C)/21246/2026 WP(C)/18447/2026	SUBRATA KUMAR KHATUA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
150	D-WP(C)/26766/2026 WP(C)/18448/2026	ABHIMANU GOUDA @ JAL VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
151	D-WP(C)/25056/2026 WP(C)/18449/2026	RABI NARAYAN ROUL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
152	D-WP(C)/21249/2026 WP(C)/18450/2026	SARAT KUMAR KHATUA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
153	D-WP(C)/26811/2026 WP(C)/18451/2026	DHARANIDHAR PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
154	D-WP(C)/26794/2026 WP(C)/18452/2026	DAMBARUDHAR MARANDI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
155	D-WP(C)/24753/2026 WP(C)/18453/2026	KABITA CHHOTRAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
156	D-WP(C)/24197/2026 WP(C)/18454/2026	MILLIRANI BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
157	D-WP(C)/26878/2026 WP(C)/18455/2026	PRADEEPTA KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
158	D-WP(C)/26769/2026 WP(C)/18456/2026	JAYARAM MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
159	D-WP(C)/26732/2026	SINDHU PATEL	SANGRAM JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18457/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/26869/2026 WP(C)/18458/2026	AMBIKA SETHY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
161	D-WP(C)/26126/2026 WP(C)/18459/2026	PRAHALLAD KUMAR SATAPATHY VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
162	D-WP(C)/26837/2026 WP(C)/18460/2026	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
163	D-WP(C)/26130/2026 WP(C)/18461/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
164	D-WP(C)/26180/2026 WP(C)/18462/2026	BHAGYAM RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
165	D-WP(C)/26654/2026 WP(C)/18463/2026	RABINDRA KUMAR TRIPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
166	D-WP(C)/26757/2026 WP(C)/18464/2026	RABINDRA NATH SWAIN VS A.O., ZONAL OFFICER, INDIAN BANK, CUTTACK	GAYNENDRA KUMAR PARIDA VS	// 0 //
167	D-WP(C)/26786/2026 WP(C)/18465/2026	HARISHANKAR DHAL VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
168	D-WP(C)/26720/2026 WP(C)/18466/2026	MAA GANGAMATA MARINE PRIMARY FISHERMAN COOPERATIVE SOCIETY LTD, VS UNION OF INDIA	PHANISUKUM PANDA VS	// 0 //
169	D-WP(C)/26517/2026 WP(C)/18467/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
170	D-WP(C)/26815/2026 WP(C)/18468/2026	NRUSINGH CHARAN PADHI VS	DHANESWAR BEHERA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/26809/2026 WP(C)/18469/2026	STATE OF ODISHA SAKUNTALA PATEL VS	DHANESWAR BEHERA VS	// // ()
172	D-WP(C)/26487/2026 WP(C)/18470/2026	STATE OF ODISHA RATNAKAR SETHI VS	AMLAN SHAKTI PAUL VS	// // ()
173	D-WP(C)/26953/2026 WP(C)/18471/2026	STATE OF ODISHA DR.SUDIPTA ROUT VS	KRISHNA CHANDRA SAHU VS	// // ()
174	D-WP(C)/26951/2026 WP(C)/18472/2026	STATE OF ODISHA MINATI GOUDA VS	KRISHNA CHANDRA SAHU VS	// // ()
175	D-WP(C)/26810/2026 WP(C)/18473/2026	STATE OF ODISHA MAHESWAR BARIK VS	DHANESWAR BEHERA VS	// // ()
176	D-WP(C)/26955/2026 WP(C)/18474/2026	STATE OF ODISHA GEDELA RATI DEVI VS	KRISHNA CHANDRA SAHU VS	// // ()
177	D-WP(C)/26825/2026 WP(C)/18475/2026	STATE OF ODISHA URMILA BADNAYAK VS	BANSHIDHAR SATAPATHY VS	// // ()
178	D-WP(C)/26814/2026 WP(C)/18476/2026	STATE OF ODISHA SANTOSH KUMAR PRUSTY VS	DHANESWAR BEHERA VS	// // ()
179	D-WP(C)/27027/2026 WP(C)/18477/2026	STATE OF ODISHA ASHOK JENA VS	RAJESH RANJAN SAHOO VS	// // ()
180	D-WP(C)/25746/2026 WP(C)/18478/2026	THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALTY, DHENKANAL SHREE SHREE JALESWAR MAHADEV, BIJE-ARUNODAYA NAGAR, CUTTACK VS	SASHIBHUSAN DAS VS	// // ()
181	D-WP(C)/26652/2026 WP(C)/18479/2026	STATE OF ODISHA SUKANTA KUMAR SWAIN VS	DHANESWAR BEHERA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/26939/2026 WP(C)/18480/2026	PARAMANANDA BARIK VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
183	D-WP(C)/26940/2026 WP(C)/18481/2026	SASMITA PANIGRAHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
184	D-WP(C)/26653/2026 WP(C)/18482/2026	BISHNU MOHAN PARIDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
185	D-WP(C)/26950/2026 WP(C)/18483/2026	S. ARUNA RANI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
186	D-WP(C)/26432/2026 WP(C)/18484/2026	CHANDRA SEKHAR PATTANAIAK VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
187	D-WP(C)/26925/2026 WP(C)/18485/2026	BIKASH NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
188	D-WP(C)/26788/2026 WP(C)/18486/2026	M/S. SMC INTEGRATED FACILITY MANAGEMENT SOLUTIONS. LTD., BIHAR VS UNION OF INDIA	SAMARENDRA KUMAR MOHANTY VS	// 0 //
189	D-WP(C)/26723/2026 WP(C)/18487/2026	PABITRA KUMAR BISWAL VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
190	D-WP(C)/26798/2026 WP(C)/18488/2026	BHAGIRATHI CHARTY VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
191	D-WP(C)/25952/2026 WP(C)/18489/2026	ASHUTOSH PANIGRAHI VS STATE OF ODISHA	SISIR CHANDRA DASH VS	// 0 //
192	D-WP(C)/26881/2026 WP(C)/18490/2026	JAGABANDHU JENA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
193	D-WP(C)/26938/2026	PURNA CHANDRA PATRA	SOUMYA MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18491/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/27005/2026 WP(C)/18492/2026	RASTRIIYA GRAMANCHALA SEBA SAMITI, DHENKANAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
195	D-WP(C)/26919/2026 WP(C)/18493/2026	ANNAPURNA SENAPATI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
196	D-WP(C)/26888/2026 WP(C)/18494/2026	HITESH KUMAR MAHALICK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
197	D-WP(C)/27002/2026 WP(C)/18495/2026	MANOJ KUMAR BHANJA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
198	D-WP(C)/26903/2026 WP(C)/18496/2026	HEMANTA BARIK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
199	D-WP(C)/26896/2026 WP(C)/18497/2026	SIBA PRASAD NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
200	D-WP(C)/26775/2026 WP(C)/18498/2026	PRASANNA KUMAR DAS VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
201	D-WP(C)/26717/2026 WP(C)/18499/2026	KSHETRA MOHAN SASMAL VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
202	D-WP(C)/26907/2026 WP(C)/18500/2026	BIJAY MAHALICK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
203	D-WP(C)/26716/2026 WP(C)/18501/2026	ANTARJAMI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
204	D-WP(C)/26924/2026 WP(C)/18502/2026	NISHAKAR PATRA VS	SOUMYA MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/26836/2026 WP(C)/18503/2026	STATE OF ODISHA BHABANI SANKAR DAS VS	PRABHAKAR SABAT VS	// // ()
206	D-WP(C)/26816/2026 WP(C)/18504/2026	STATE OF ODISHA PRAKASH CHANDRA PARIDA VS	DHANESWAR BEHERA VS	// // ()
207	D-WPCRL/18043/2026 WPCRL/75/2026	STATE OF ODISHA NUTULAPATI SAI SUDARSHAN KASHYAP VS	RAKESH KUMAR SARANGI VS	// // ()
208	D-WPCRL/16832/2026 WPCRL/76/2026	STATE OF ODISHA SARAT CHANDRA SAMAL VS	AJAYA KUMAR TRIPATHY VS	// // S.D.J.M.,KENDRAPARA(Kendrapara)
209	D-ABLAPL/16665/2026 ABLAPL/6950/2026	STATE OF ODISHA RINKU SAHOO @ GOURA SAHOO VS	RAJENDRA NARAYAN ROUT VS	CRMC/000098/2026 PURI SADAR /300 /2026 ()
210	D-ABLAPL/17219/2026 ABLAPL/6951/2026	STATE OF ODISHA PRATYUSH RANJAN NAYAK VS	SUNIL PATTANAIAK VS	// // RAIKIA /65 /2018 ()
211	D-ABLAPL/14515/2026 ABLAPL/6952/2026	STATE OF ODISHA SANTOSH NAYAK VS	DIPTI RANJAN MOHAPATRA VS	// // JAJPUR SADAR /171 /2026 ()
212	D-ABLAPL/15940/2026 ABLAPL/6953/2026	STATE OF ODISHA SOUMYA RANJAN DHAL VS	ASIT KUMAR JENA VS	// // BADACHANA /160 /2024 ()
213	D-ABLAPL/15607/2026 ABLAPL/6954/2026	STATE OF ODISHA UPAMA TAZAN VS	UMA SHANKAR PATEL VS	// // BHASMA /104 /2016 ()
214	D-ABLAPL/16799/2026 ABLAPL/6955/2026	STATE OF ODISHA INDRAJIT SAHOO VS	BINI MISHRA VS	// // TALCHER TOWN /232 /2026 ()
215	D-ABLAPL/17731/2026 ABLAPL/6956/2026	STATE OF ODISHA ANSHUMAN KHAMARI VS	KISHORE KUMAR MISHRA VS	// // BOLANGIR SADAR /114 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/16894/2026 ABLAPL/6957/2026	UMAKANTA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /88 /2026) //
217	D-ABLAPL/17234/2026 ABLAPL/6958/2026	JITENDRA KUMAR SAHOO @ JITENDRA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /273 /2026) //
218	D-ABLAPL/17735/2026 ABLAPL/6959/2026	PRADEEP KUMAR BEHERA @ KUNA CHHUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALASORE SADAR /193 /2026) //
219	D-ABLAPL/17623/2026 ABLAPL/6960/2026	BISWAJIT NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /204 /2026) //
220	D-ABLAPL/17695/2026 ABLAPL/6961/2026	SUBODH NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	RASOL /88 /2026) //
221	D-ABLAPL/17425/2026 ABLAPL/6962/2026	SATURA MALIK @ SATRUGHANA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /243 /2026) //
222	D-ABLAPL/17720/2026 ABLAPL/6963/2026	RUPAN KAPA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0) //
223	D-ABLAPL/17732/2026 ABLAPL/6964/2026	U.KRUSHNA MURTY PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0) //
224	D-ABLAPL/13650/2026 ABLAPL/6965/2026	ANITA MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /220 /2026) //
225	D-ABLAPL/17681/2026 ABLAPL/6966/2026	MOISIN @ MAHASIN LAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /415 /2026) //
226	D-ABLAPL/17184/2026 ABLAPL/6967/2026	DALI PANDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANSADA /125 /2026) //
227	D-ABLAPL/15737/2026	TARESWAR BISWAL @ PARIA BISWAL	AMITAV TRIPATHY	FATEGARH /55 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6968/2026	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/17700/2026 ABLAPL/6969/2026	DILU JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /332 /2026 () //
229	D-ABLAPL/17704/2026 ABLAPL/6970/2026	SUSANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /151 /2026 () //
230	D-ABLAPL/16096/2026 ABLAPL/6971/2026	SANANDA KUMAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
231	D-ABLAPL/16363/2026 ABLAPL/6972/2026	NALU @ LAL KISHORE SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /144 /2026 () //
232	D-ABLAPL/17750/2026 ABLAPL/6973/2026	SUDARSAN MALIK @ MALLIK VS STATE OF ODISHA(VIG.)	PITAMBAR JENA VS	CUTTACK VIGILANCE /11 /2026 () //
233	D-ABLAPL/14110/2026 ABLAPL/6974/2026	BABULI PRADHAN VS STATE OF ODISHA	KEDARNATH SAHOO VS	JARAPADA /210 /2026 () //
234	D-ABLAPL/17753/2026 ABLAPL/6975/2026	SADAB KHAN VS STATE OF ODISHA	MOHAMMED AKHTER RAZA KHAN VS	PURUNABAZAR /47 /2026 () //
235	D-ABLAPL/15717/2026 ABLAPL/6976/2026	SATYABRATA JENA @ SATYA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHAMNAGAR /85 /2019 () //
236	D-ABLAPL/17755/2026 ABLAPL/6977/2026	SURAVI TANDI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	ADVA /120 /2026 () //
237	D-ABLAPL/17757/2026 ABLAPL/6978/2026	KANAKALATA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	RUPSA /79 /2026 () //
238	D-ABLAPL/15951/2026 ABLAPL/6979/2026	ASHOK SINGH VS	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /199 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/16348/2026 ABLAPL/6980/2026	STATE OF ODISHA ANANTA SATAPATHY VS STATE OF ODISHA	ARCHANA MOHANTY VS	// KUMBHARAPARA /100 /2026 ()
240	D-ABLAPL/14052/2026 ABLAPL/6981/2026	AKHAY KUMAR ANDIA @ BABAJI ANDIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// DHAMNAGAR /195 /2026 ()
241	D-ABLAPL/17778/2026 ABLAPL/6982/2026	STATE OF ODISHA AJU @ SK AJARUDDIN VS	DEEPAK KU SAHOO VS	// KENDRAPARA /147 /2026 ()
242	D-ABLAPL/16668/2026 ABLAPL/6983/2026	STATE OF ODISHA BINOD KUMAR NAIK VS	ASUTOSH TRIPATHY VS	// PURUNAKOTE /31 /2026 ()
243	D-ABLAPL/16790/2026 ABLAPL/6984/2026	STATE OF ODISHA MUSRAF ALI KHAN VS	BHARAT JALLI VS	// BHADRAK TOWN /342 /2026 ()
244	D-ABLAPL/17782/2026 ABLAPL/6985/2026	STATE OF ODISHA TUTAN @ SATYABRATA MOHANTY VS	DEEPAK KU SAHOO VS	// AUL /146 /2026 ()
245	D-ABLAPL/17661/2026 ABLAPL/6986/2026	STATE OF ODISHA ARUNI @ ARUNEE GARUD VS	AJIT KUMAR RAUT VS	// BRAJARAJNAGAR /123 /2026 ()
246	D-ABLAPL/17664/2026 ABLAPL/6987/2026	STATE OF ODISHA JYOTI PRAKASH PAL VS	AMLAN SHAKTI PAUL VS	// / /0 ()
247	D-ABLAPL/17717/2026 ABLAPL/6988/2026	STATE OF ODISHA AMRITA PATTNAIK VS	BYOMAKESH TRIPATHY VS	// /98 /0 ()
248	D-ABLAPL/17709/2026 ABLAPL/6989/2026	STATE OF ODISHA SIBA PRASAD MALLICK VS	DEEPAK KU SAHOO VS	// PATKURA /98 /2026 ()
249	D-ABLAPL/17722/2026 ABLAPL/6990/2026	STATE OF ODISHA NIRAKAR KHANDUAL @ NIRAKARA KHANDUALA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// BELLAGUNTHA /274 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/06/2026

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250	D-ABLAPL/17723/2026 ABLAPL/6991/2026	PUSPAK BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //